

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1143
TO BE ANSWERED ON 26.07.2023**

NEW RAILWAY PROJECTS

†1143. SHRI HAJI FAZLUR REHMAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the new railway projects launched by the Government during the last two years, State/UT-wise;**
- (b) whether the Government has sanctioned a new railway line upto Dehradun via Mata Shakumbhari Devi in Saharanpur;**
- (c) if so, the details thereof; and**
- (d) the current status of this project and the time by which the said project is likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1143 BY SHRI HAJI FAZLUR REHMAN TO BE ANSWERED IN LOK SABHA ON 26.07.2023 REGARDING NEW RAILWAY PROJECTS

(a) The Railway projects are surveyed/ sanctioned/executed Zonal Railway-wise and not State/UT-wise as the Railways' projects may span across State boundaries. Railway projects are included in the Budget subject to requisite approvals. Sanctioning of projects is a continuous and ongoing process.

Zonal Railway-wise details of New line, Gauge Conversion and Doubling projects sanctioned during the last two years i.e. FY 2021-22, FY 2022-23 and FY 2023-24 (upto 17th July, 2023) are as under:-

Zonal Railway	No. of New Line, Gauge Conversion and Doubling projects sanctioned.
Central Railway	02
Eastern Railway	01
East Central Railway	10
East Coast Railway	12
Northern Railway	03
North Central Railway	03
North Eastern Railway	00
Northeast Frontier Railway	02
North Western Railway	12
Southern Railway	04
South Central Railway	09
South Eastern Railway	02
South East Central Railway	12
South Western Railway	01
Western Railway	21
West Central Railway	00

(b) to (d) Final Location Survey (FLS) for New line between Dehradun to Saharanpur via Shakumbhari Devi (81.25 Km) has been sanctioned. The project is not sanctioned and as such no time line for completion can be fixed.

The completion of any Railway project(s) depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the completion time and cost of the project(s).
